- (b) if so, by when this proposal is likely to be given effect to; and
- (c) whether concessional night flights are not being mooted for the Southern sector and if so, what are the reasons therefor?

THE MINISTER OF ENERGY WITH ADDITION CHARGE OF THE MIN-ISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

- (b) Reintroduction of the direct flight between Delhi and Vishakhapatnam depend upon the resumption of suspended operations of A-320 aircraft and availability of sufficient B-737 operating aircraft capacity.
- (c) Air India gives a discount of 25 per cent on its domestic flights scheduled between 2300 and 0500 hours. At present, Air India operates night services on Delhi-Bombay sector which falls on the domestic leg of its international services. There is no proposal, at present, to operate concessional night services in the Southern sector.

## **Growth Centres**

2167. SHRI SANTOSH BAGRODIA: Will the Minister of INDUSTRY pleased to state:

- (a) in what manner Government propose to finance the selected 50 Growth Centres in the country:
- (b) when this scheme for Growth Centres was announced and since then what progress has been made in this regard; and
- (c) what is the specific number of Growth Centres to be set up?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) to (c) Government in June, 1988 announced a scheme to set up 100 growth centres in various parts the country. It was intended to develop 70 growth centres in the first phase. So far, locations of 50 growth centres have been identified and announced. Each growth centre would be provided with funds of the order of Rs. 25-30 crores to

jointly financed by the Central Government, State Governments, Financial Institutions and Nationalised banks.

## Tehri Dam Project based on miscalculations

## 2168. SHRIMATI KAMLA SINHA: SHRIMATI MIRA DAS:

Will the Minister of ENERGY be pleased to state:

- (a) whether Government's attention have been drawn to a news-item which appeared in the Sunday Observer dated the 5th August, 1990 captioned Dam based on miscalculations:
- (b) whether it is a fact that the Tehri Dam project on Bhagirathi costing 3000 crores has been based on the paper by Shri J. N. Briene, a Scientist, entitled The physics of earthquake motion;
- (c) whether it is also a fact that the Scientist has stated that his calculations have been used out of context and incorrectly; and
- (d) if the answer to part (c) above be in the affirmative, what is Government's reaction thereto and what steps Government propose to take to rectify the matter?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MIN, ISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Yes, Sir.

- (b) No, Sir.
- (c) and (d) The High Level Committee (HLC) of Experts constituted by the Government to examine the issues relating to the safety aspects of the Tehri Dam, after going into the matter carefully even after assuming the worst earthquake scenario, concluded that all dangers arising out of seismicity have been taken of and taken care of in the planning of the Tehri Dam Project; that the presence of the reservoir does not increase the size of an earthquake event, and therefore, no additional consideration for reservo'r induced seismicity is necessary.

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The views expressed by Prof. J. N. Brune were referred, by the Government, to the HLC. The HLC, after detailed deliberations and consideration of the comments made by Prof. Brune, is of the opinion that the conclusions and the recommendations arrived at earlier, do not call for modification. As one of the members of the HLC did not agree with the majority conclusion, the opinion of an eminent expert seismologist will be obtained.

नयी पेटोलियम नीति का कार्यान्वयन

2169. डा॰ ग्रबरार ग्रहमद खान: पेटोलियम श्रौर रसायन मंत्री बताने की कृपा करेंग कि:

- (क) क्या नयी पेट्रोलियम नीति की घोषणा के बाद प्रतिदिन पेट्रोल की ग्रीसत खपत में कोई कमी या वृद्धि हुई है -
- (ख) पेट्रोल और डीजल की प्रतिदिन मोजदा खपत कितनी है श्रोर इस नीति की घोषणा के पहले इसकी कितनी माला में खपत होती थी -
- (ग) सरकार द्वारा नई पेट्रोलियम नीति की घोषणा के बाद पेट्रोल पम्पों द्वारा म० प० 7.00 बजे के बाद पैट्रोल की विक्री पर बावंदी लगाने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ; स्रीर
- (घ) इस नीति की घोषणा के बाद देश में निर्धारित ग्रवधि के बाद पेट्रोल बेचने के लिए कितने पेट्रोल पम्पों पर छापे मारे गये हैं ग्रौर कितनों के खिलाफ़ मुकदमा चलाया गया है श्रीर कितने मामलों में सरकार ने. काला बाजार में पेट्रोल की बिकी करने वालों को पकड़ा है?

पेट्रोलियम श्रौर रसायन मंत्री एम० एस० गुरूपदस्वामी) : (年) (ख) 21 जून, 1990 को घोषित पेट्रोलियम उत्पादों की मांग को नियंत्रित करने संबंधी उपायों के पूर्ण प्रभाव के बारे में ब्राकलन करना बहुत ही समयपूर्व होगा । अप्रैल से जुलाई,

1990 की अवधि के दौरान पेट्रोल और डीजल की दैनिक श्रीमत उठान निम्नानुसार है :-ग्रीसत बिको प्रतिदिन/टन

	पेट्रोल	डीजल
ग्रप्रैल, 1990	9730	61083
मई, 1990	10823	61884
जून, 1990	10580	60803
जुलाई, 1990	9413	53171

(ग) ग्रीर (घ) खुदरा बिकी केन्द्रों के प्रतिबंधित कार्य के घंटों के बारे में ग्रनदेश डीलरिशप करार के ग्रधीन तेल कम्पनियों द्वारा जारी किये गये हैं, और इन अनुदेशों का डील रों द्वारा पालन न किये जाने पर उक्त करार के अधीन संबंधित तेल कम्पनी द्वारा कार्रवाई की जाएगी। ऐसे उल्लंघन के कुछ मामले तेल कम्पनियों की नजर में आये हैं। तथापि, काले बाजार में पेट्रोल बेचने वाले खुदरा बिक्री केन्द्रों पर छापा मारे जाने के संबंध में न तो कोई रिपोर्ट मिली है ग्रीर न राज्य प्राधिकारियों ने रिपर्ट की है:

## Commissioning of down stream units under Vizag Petrochemical Complex

2170. SHRI T. CHANDRASEKHAR REDDY: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

- (a) whether applications are pending with the Central Government for approval of down stream units under Vizag (Visakhapatnam) Petrochemical Complex;
- (b) whether Government since have sanctioned the units;
- (c) if not, what are the reasons for the delay; and
- (d) whether early orders will be issued in the matter as the Petrochemical Complex will give a significant boost to economy of Andhra Pradesh?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURU-PADASWAMY): (a) Yes, Sir.